

introduce a Bill to amend the Muslim Women (Protection of Rights on Divorce) Act, 1986.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Muslim Women (Protection of Rights on Divorce) Act, 1986".

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 hrs

CONSTITUTION (AMENDMENT) BILL *
(Amendment of Article 30)

[English]

SHRIB. AKBER PASHA (Vellore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted

SHRI B. AKBER PASHA: I introduce the Bill.

15.40 hrs.

INDIAN PENAL CODE (AMENDMENT)
BILL*

(Amendment of Sections 302 and 306)

[English]

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill

further to amend the Indian Penal Code.

MR. CHAIRMAN: The question is:

"That leave by granted to introduce a Bill further to amend the Indian Penal Code."

The motion was adopted

SHRI MOHAN SINGH: I introduce the Bill.

15.40 1/2 hrs

CRIMINAL LAW AMENDMENT
(AMENDING) Bill
(Omission of Section 7, etc.)

[English]

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill further to amend the Criminal Law Amendment Act, 1932.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Criminal Law amendment Act, 1932. "

The motion was adopted

SHRI MOHAN SINGH: In introduce the Bill.

15.41 hrs

UNIVERSITY OF ALLAHABAD BILL*

[English]

SHRI MOHAN SINGH (Deoria): Sir, I